

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(28) C.P.(I.B)-1262/10/(MB)/2018  
MA 930/2018 and MA 931/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 05.09.2018

NAME OF THE PARTIES: Kotak Mahindra Bank Ltd.  
V/s  
Parekh Aluminex Ltd.

SECTION OF THE COMPANIES ACT: 10 of INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. The Learned Representative of the RP and the Representative of the successful Resolution Applicant both are present.
2. Due to paucity of time matter is adjourned to **12.09.2018 First on Board.**

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**05.09.2018.**  
HHS